GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2979

ANSWERED ON 11.07.2019

STRUCTURAL AUDIT OF CANALS AND DAMS

2979. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is carrying out structural audit of all canals and dams in Gujarat; if so, the details thereof indicating the intervals at which the structural audit of canals and dams is carried out; and

(b) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (b) Safety of Dams and Canals primarily rests with their owners which are mostly State Governments and Central/ State power generating PSUs. Central Dam Safety Organization of the Central Water Commission (CWC) encourages and assists the advancement of dam safety practices that will help ensure operation of dams to their full capacities and intended purposes and also to reduce the risk to lives and property from the consequences of both structural and operational dam incidents and failures. In the Guidelines for Safety Inspection of Dams, 2018 of CWC, the frequency of inspections by dam owners is defined and depends on the hazard classification of the dam, the condition of the dam and regulation of Central Dam Safety Organisation, CWC.

As reported by Government of Gujarat, regular Pre-Monsoon Inspections and Post monsoon Inspections of the Dams are carried out as per department vernacular G.R. FWA/Flood Control/Inspection/2009/J-1 dated 9/4/2009 by various level of officers in respective time period as given in the Annexure. Inspections of canals are being carried out by concerned field officers in their jurisdictions during regular irrigation management activity and pre-monsoon inspection.

ANNEXURE

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. 2979 to be answered in Lok Sabha on 27.06.2019 regarding "STRUCTURAL AUDIT OF CANALS AND DAMS"

(vide Department vernacular G.R. FWA/Flood Control/Inspection/2009/J-1 Dt:9/4/2009).

Sr	Officer Designation	Inspection Period		Type Of Dams
No.		Pre-monsoon	Post-monsoon	
(1)	The Chief Engineer and Additional Secretary.	1 st May to 30 th May	1 st November to 30 th November	Major and Important Medium Dams under jurisdiction.
(2)	The Superintending Engineer	1 st May to 15 th May	15 th November to 30 th November	Major and Medium Dams under jurisdiction.
(3)	The Executive Engineer	Start by 15 th April.	15 th November to 30 th November	Major and Medium Dams under jurisdiction.
(4)	The Deputy Executive Engineer	Between 1 th April to 30 th April	Between 1 st October to 30 th October	All Dams under jurisdiction.
